

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
WEST DISTRICT, THC, DELHI

C I R C U L A R

It has come to the notice of the undersigned that lost documents/records are being reconstructed without putting reconstruction stamp on them. All the reconstructed documents/records must be affixed with the stamp got prepared by the Vigilance Branch, West, THC, Delhi.

All the Judicial Officers/Inquiry Officers of West District, THC, Delhi are requested to put the stamp on each and every reconstructed document/record, as and when required after approval of the undersigned. The Court staff may collect the stamp from the Vigilance Branch, West District, THC, Delhi and return it immediately after doing the needful.

Vinod Kumar
27/11/2024

(VINOD KUMAR)

PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, THC, DELHI

No. 37855-37954 /Vig. (West)/PDJ/West/2024 dated 28/11/24

Copy forwarded to :-

1. The Principal District & Sessions Judge (HQs) Delhi for information
2. All the Judicial Officers of West District, Tis Hazari Courts, Delhi
3. The Reader to the undersigned.
4. The PS to the undersigned.
5. The office of the Ld. Chief Judicial Magistrate, West
6. The Branch Incharge, all branches, West District, THC, Delhi
7. For uploading on LAYERS
8. For uploading on centralize website through LAYERS

Vinod Kumar
27/11/2024

PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, THC, DELHI